



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is for information to all concerned that tomorrow i.e. on 07.03.2024 (Thursday):

1. The Division Bench-II has been re-constituted and will comprise of Hon'ble Mr. Justice M.R. Pathak and Hon'ble Mr. Justice Budi Habung instead of Hon'ble Mr. Justice M.R. Pathak and Hon'ble Mrs. Justice S.P. Khaund.
2. The Single Bench of Hon'ble Mrs. Justice S.P. Khaund will not sit and the matters listed before the said Bench are deferred and will be notified later on.
3. The Single Bench of Hon'ble Mr. Justice Budi Habung will not sit. Urgent matters pertaining to the Single Bench of Hon'ble Mr. Justice Budi Habung, if any, may be mentioned before the Single Bench of Hon'ble Mr. Justice Devashis Baruah.

BY ORDER

Dated, Guwahati, the 06th March, 2024.